

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 191 of 2009**

**Dated : 10<sup>th</sup> January, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**Maharashtra State Power  
Generation Co. Ltd.**

**.....Appellant(s)**

**Versus**

**M.E.R.C. & Ors.**

**..... Respondent(s)**

**Counsel for Appellant (s) : Ms Tarjuna A. Prasad**

**Counsel for Respondent(s) : Ms Puja Priyadarshini**

**ORDER**

Now Written Submissions have been filed by the Appellant and the same has been served on Respondent Nos. 1 and 11. Learned Counsel for the Commission submits that after receiving the Written Submissions from the Appellant, they seeks some time to file reply submissions.

Post the matter on 12.01.2011 for reporting compliance.

**(Justice P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**(Justice M.Karpaga Vinayagam)  
Chairperson**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 183/10 & IA Nos. 254 and 255 of 2010**

**Dated : 10<sup>th</sup> January, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**BSES Rajdhani Power Ltd. ....Appellant(s)**

**Versus**

**D.E.R.C. & Anr. ....Respondent(s)**

**Counsel for Appellant(s) : Mr. Diggaj Pathak**

**Counsel for Respondent(s): Mr. Sachin Datta  
Ms Gayatri Verma for R-1**

**ORDER**

**Learned Counsel for the Appellant seeks some more time to make its submissions. Post  
the matter on 13.01.2011.**

**(V. J. Talwar)  
Technical Member**

**(Justice M.Karpaga Vinayagam)  
Chairperson**